

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508
IB-742/ND/2021

IN THE MATTER OF:
Seekruit HR Technologies Pvt. Ltd.

....Applicant

SECTION
U/s 10 IBC

Order delivered on 02.02.2022


CORAM:
SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Re-notified to **02.03.2022.**


For (Court Officer)